

25

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO.942 of 1992.

Between  
P.J.R. Sekhar

Dated: 30.10.1992.  
Applicant

And

1. State of A.P., represented by Special Chief Secretary, Govt. of A.P., Revenue (CT.I) Department, Hyderabad.
2. Commissioner of Commercial Taxes, A.P. Hyderabad.
3. Union of India, represented by its Secretary, Department of Revenue, Ministry of Finance, New Delhi.

...  
Respondents.

Counsel for the Applicant  
Counsel for the Respondents

: Sri. V.Pattabhi  
: Sri. D.Panduranga Reddy, Spl. Counsel  
for the State of A.P.  
: Sri. M.Kesava Rao.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member  
Hon'ble Mr. C.J.Roy, Judicial Member

The Tribunal made the following order:-

Sri. M.Kesava Rao, Addl. CGSC and Sri. D.Panduranga Reddy, spl. counsel for A.P. State are present and heard. Sri. V.Pattabhi, learned counsel for the applicant wated to withdraw the case and the case is dismissed as not pressed. No costs.

*8/11/92*  
Deputy Registrar (Judl.)

Copy to:-

1. Special Chief Secretary, Govt of A.P. Revenue (CT.I) Department, Hyd
2. Commissioner of Commercial Taxes, A.P. Hyderabad.
3. Secretary, Department of Revenue, Ministry of Finance, Union of India  
New Delhi.
4. One copy to Sri. V.Pattabhi, advocate, G-4, Amrutha Hills, Emrald,  
Panjagutta, Hyd.
5. One copy to Sri. M.Kesava Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Sri. D.Panduranga Reddy, Spl. counsel for the State of AP
7. One spare copy.

Rsm/-

*Ver*

07-942/92

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY :  
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

30/10/

Dated: - 1992

ORDER/JUDGMENT:

R.A. / C.A. / M.A. No.

O.A. No.

in  
942/92

T.A. No.

(wp. No. )

Admitted and interim directions  
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs

Central Administrative Tribunal  
DESPATCH

- 9 NOV 1992

HYDERABAD BENCH

pvm